Name of the Corporate Debtor: FURNACE FABRICA (INDIA) LIMITED; Date of Commencement of CIRP: 01-11-2023; List of Creditors as on: 31-01-2024; Name of IP: Mr. Alok Kumar Agarwal; Process Number: 1; Last 5 digitof registration number: 10137

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	2181035166	4	1591936508	39.70	477216907	46978348	64903403	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	272502709	1	272502709	6.80				Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	276	185949607	247	154087413	3.84		5112629	26749565	Annexure 6
7	Operational creditors (Government Dues)	6	1144597473	6	1085859241	27.08	58685331	52901		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	51	3525314632	37	826520212	20.61		2392877892	305916529	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	79044200	1	79044200	1.97				Annexure 9
Total		339	7388443787	296	4009950283	100.00	535902238	2445021770	397569497	